

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CHURAKULAM TEA ESTATE PRIVATE LIMITED Date of Commencement of Liquidation: 30-06-2021; List of Stakeholders as on Date: 22-12-2022; Name of IP: Mr. Jasin Jose; Process Number: 1; Last 5 digitof registration number: 11225

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	204711695.81	200354569		0	2605010		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	3	3075344	3075344		0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	308	21462025	21462025		0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	21	2154510	2154510		0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	40283352	38238010		0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	8318423.35	8318423.35					<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0		0	0	0	<a href="#">Annexure 9</a>
<b>Total</b>		<b>350</b>	<b>280005350.16</b>	<b>273602881.35</b>		<b>0</b>	<b>2605010</b>	<b>0</b>	